

**GOVERNMENT OF INDIA  
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS  
LOK SABHA**

UNSTARRED QUESTION NO:3153  
ANSWERED ON:13.12.2006  
INSTRUCTIONS FOR FILLING VACANCY  
Athawale Shri Ramdas

**Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:**

- (a) whether the Union Government proposes to issue instructions for not filling any vacancy from the candidates of OBC category in case of non-availability of SC and ST candidates for the vacancy reserved for them;
- (b) if so, the details thereof;
- (c) if not, the reasons therefor;
- (d) whether the Government has received any representations from Hon`ble Members of Parliament and other social organisations for inter-changing vacancy between SC and ST in the event of non-availability of them;
- (e) if so, the details thereof; and
- (f) the action taken/proposed to be taken by the Government in this regard?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS.(SHRI SURESH PACHOURI)

- (a), (b) & (c): There is no need for such instructions as there is no provision as there is no provision for filling up of the reserved vacancies of the Scheduled Castes and Scheduled Tribes by Other Backward Class candidates when SC/ST candidates are not available.
- (d) and (e) : The drafting committee constituted during the three day convention of the Members of Parliament belonging to Scheduled Castes & Scheduled Tribes recommended in December, 1999 that posts reserved for SCs and STs should be filled up only by candidates belonging to these communities and in case of non-availability of candidates among Scheduled Castes/Scheduled Tribes, these vacancies/posts should be exchanged between these communities.
- (f): Filling up of a vacancy reserved for one community by another would deprive the other community of his legitmate share and is, therefore, not permissible under the present scheme of reservation.